

(6)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 AM

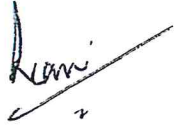
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/235/2016  
NAME OF THE PETITIONER(S) : R. Ramesh  
NAME OF THE RESPONDENT(S) : Devi Polymers Private Limited & 10 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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SR COUNSEL Sankarabharathi  
PREETI MADAN / Ravi Rajagopalan

PETITIONER



R. Venkateswara  
Chendrasouli Prabhakar  
V.N. Balakrishna

RESPONDENTS



**ORDER**

Counsels for both the parties present, submitted that the parties reached to the final settlement and they are ready with a Joint Memo of Compromise, which will be filed in the Registry. Accordingly, the matter is **reserved for orders**.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)